## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 14.02.2019 (THURSDAY) <u>Court-III</u> <u>10:30 AM</u>

## In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) For Admission (Fresh Cases)

Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
Comp. App. (AT) (Ins) No. 143 of	Bhandari Hosiery Exports Ltd & Ors. Vs.	S.P. Sharma	
		Nikhil Jain	
2019	Prabhjit Singh Soni & Anr.		
<b>3.</b> Comp. App. (AT) (Ins) No. 147 of 2019	Senthil Kumar Karmegam	Arun Saxena	
	Vs.		
	Great Unison Contractors India Pvt &		
	Anr.		
Comp. App. (AT)	Sham Lal	Anusuya Salwan	
(Ins) No. 148 of	Vs.		
2019	Ramboll India Pvt. Ltd.		
Comp. App. (AT)	Global Energy Talent Pvt. Ltd.	Sunil Sharma	
(Ins) No. 149 of 2019	Vs.		
	Mohamed Hesham Amin Basha		
	Mashaal		
6. Comp. App. (AT) No. 36 of 2019	Chembra Peak Estates Ltd.	K.Dushyantha Kumar	
		, and get a least the	
Comp App (AT)		Arnit Agarwal	
7. Comp. App. (AT) No. 37 of 2019		- inpro ingen () en	
Comp App (AT)		Varuna Bhanrale	
8. Comp. App. (AT) No. 38 of 2019	<b>.</b>		
	Comp. App. (AT) (Ins) No. 143 of 2019 Comp. App. (AT) (Ins) No. 146 of 2019 Comp. App. (AT) (Ins) No. 147 of 2019 Comp. App. (AT) (Ins) No. 148 of 2019 Comp. App. (AT) (Ins) No. 149 of 2019 Comp. App. (AT) No. 36 of 2019 Comp. App. (AT) No. 37 of 2019 Comp. App. (AT)	Comp. App. (AT) (Ins) No. 143 of 2019Bhandari Hosiery Exports Ltd & Ors. Vs. In-Time Garments Pvt Ltd and Ors.Comp. App. (AT) (Ins) No. 146 of 2019Anand Ram Vs. Prabhjit Singh Soni & Anr.Comp. App. (AT) (Ins) No. 147 of 2019Senthil Kumar Karmegam Vs. Great Unison Contractors India Pvt & Anr.Comp. App. (AT) (Ins) No. 147 of 2019Senthil Kumar Karmegam Vs. Great Unison Contractors India Pvt & Anr.Comp. App. (AT) (Ins) No. 148 of 2019Sham Lal Vs. Global Energy Talent Pvt. Ltd.Comp. App. (AT) (Ins) No. 149 of 2019Global Energy Talent Pvt. Ltd. Vs. Mohamed Hesham Amin Basha MashaalComp. App. (AT) No. 36 of 2019Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka.Comp. App. (AT) No. 37 of 2019Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.Comp. App. (AT)Hewlett Packard Enterprise India Pvt.	Comp. App. (AT) (Ins) No. 143 of 2019Bhandari Hosiery Exports Ltd & Ors. Vs.S.P. SharmaComp. App. (AT) (Ins) No. 146 of 2019In-Time Garments Pvt Ltd and Ors.Nikhil JainComp. App. (AT) (Ins) No. 146 of 2019Anand Ram Vs.Nikhil JainComp. App. (AT) (Ins) No. 147 of 2019Senthil Kumar Karmegam Vs.Arun SaxenaComp. App. (AT) (Ins) No. 148 of 2019Senthil Kumar Karmegam Vs.Arun SaxenaComp. App. (AT) (Ins) No. 148 of 2019Sham Lal Vs.Anusuya SalwanComp. App. (AT) (Ins) No. 149 of 2019Global Energy Talent Pvt. Ltd. No. 149 of 2019Sunil SharmaComp. App. (AT) (Ins) No. 149 of 2019Companeed Estates Ltd. No. 36 of 2019K.Dushyantha Kumar Vs. Registrar of Companies, Karnataka.Comp. App. (AT) No. 37 of 2019Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.Arpit Agarwal No. 38 of 2019No. 38 of 2019Ltd. Vs. The Registrar of Companies, Bangalore,Varuna Bhanrale

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Registrar